

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.243 of 2014 (SZ)

Applicant(s)

Respondent(s)

S.M.Govindasamy, R.N.Pudur Post,
Erode

Vs. The State of Tamil Nadu,
Rep by its Secretary to Govt.,
Forest and Environment Department,
Chennai and others.

Legal Practitioner for Applicant

Legal Practitioner for Respondents

M/s.A.Suresh Sakthi Murugan
and M.Prabhakaran

M/s. M.K.Subramanian and
P.Velmani for R-1 and R-4

Mrs. Rita Chandrasekhar
for R-2 and R-3

M/s. P.Valliappan, S.M.S.Shriram
Narayanan and B.Venkatesan for R-5

Mr.Yogeshwaran for R6

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Note of the Registry	Orders of the Tribunal
Item No.14 & 15	<p data-bbox="407 279 732 319">Date: 7th August, 2017</p> <p data-bbox="407 352 1386 540">We have heard Mr.Karthick, learned Senior Counsel appearing for the 5th respondent. For reply by the applicants, post these applications on 10.08.2017</p> <p data-bbox="948 723 1365 801">....., JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="1029 978 1377 1056">.....,EM (Shri P.S. Rao)</p>

